

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 136
ANSWERED ON 02ND FEBRUARY, 2023
ENCROACHMENT ALONG NHs.**

**136. SHRI DIPSINH SHANKARSINH RATHOD:
SHRI MOHANBHAI KALYANJI KUNDARIYA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that National Highways (NHs) and its crossings have been severely encroached thus leading to road accidents and adversely affecting the free flow of traffic;**
- (b) if so, the reaction of the Government thereto;**
- (c) whether the Government takes *suo moto* cognizance of making NHs free from encroachment across the country; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Yes, Sir. There are instances of permanent and temporary encroachments on National Highways (NHs)' Right of Way (ROW) at different places particularly in urban/built up areas. Removal of encroachments on NH RoW is being done as per provisions of the Control of National Highways (Land and Traffic) Act, 2002. The implementing agencies of MoRTH carry out drive to remove encroachments from RoW periodically in coordination with concerned district administration.
